

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

ORDERS OF THE TRIBUNAL

18.4.2011

OA 69/2010

Mr.Vijay Saini, counsel for applicant.  
Ms.Sonal Singh, proxy counsel for  
Mr.Alok Garg, counsel for respondents.

Learned counsel for the applicant submits that the relief claimed by the applicant has been granted by the respondents and as such the present OA has become infructuous.

In view of the submission made by learned counsel for the applicant, the OA stands dismissed as having become infructuous.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*J.C. S. Rathore*

(Justice K.S.Rathore)  
Member (J)

*vk*

*copy given vide*  
*No 498 & 499*

20/4/11

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